

- (b) if so, the details thereof;
- (c) what were the reasons for the detention of the team of Mumbai ATS; and
- (d) what action Government has taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) to (d) No team of Mumbai ATS was detained by Delhi Police in the National capital.

Encounter and custodial deaths

2873. SHRI T.K. RANGARAJAN : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise total number of encounter deaths reported during the years 2009, 2010 and 2011; and
- (b) the State-wise total number of custodial deaths during the years 2009, 2010 and 2011?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) State-wise details of the total number of 493 cases of encounter deaths by police, defence and para-military forces, registered by the National Human Rights Commission (NHRC) during the years 2009-10, 2010-11 and 2011-2012 are given in Statement I (*See below*).

(b) State-wise details of the total number of 4611 cases of custodial deaths under police, judicial, defence and para-military forces, registered by the NHRC during the years 2009-10, 2010-11 and 2011-2012 are given in Statement II.

Statement I

Statewise Details of the Cases of encounter Deaths by Police, Defence and Para-military Forces

Sl. No.	Name of the State/UT	2009-10	2010-11	2011-12
1	2	3	4	5
1	Andhra Pradesh	2	11	8
2	Arunachal Pradesh	0	1	1
3	Assam	31	54	87
4	Bihar	2	7	2
5	Chhattisgarh	0	8	3
6	Goa	0	0	0

1	2	3	4	5
7	Gujarat	1	1	2
8	Haryana	1	1	2
9	Himachal Pradesh	0	0	0
10	Jammu and Kashmir	0	2	1
11	Jharkhand	5	7	9
12	Karnataka	2	8	1
13	Kerala	0	1	0
14	Madhya Pradesh	2	4	5
15	Maharashtra	8	8	1
16	Manipur	0	4	17
17	Meghalaya	0	6	5
18	Mizoram	0	0	0
19	Nagaland	0	0	0
20	Odisha	1	10	5
21	Punjab	0	2	0
22	Rajasthan	0	5	5
23	Sikkim	0	0	0
24	Tamil Nadu	4	4	2
25	Tripura	0	0	1
26	Uttar Pradesh	47	42	20
27	Uttarakhand	4	1	0
28	West Bengal	1	12	5
29	Andaman and Nicobar	0	0	1
30	Chandigarh	0	0	0
31	Dadar and Nagar Haveli	0	0	0
32	Daman and Diu	0	0	0
33	Delhi	0	0	0
34	Lakshadweep	0	0	0
35	Puducherry	0	0	0
TOTAL		111	199	183

Statement II

Details of Total No. of Cases of Custodial Deaths registered by NHRC from 2009-2012

Sl. No.	Name of the State/UT	2009-10	2010-11	2011-12
1	2	3	4	5
1	Andhra Pradesh	114	106	90
2	Arunachal Pradesh	1	0	2
3	Assam	21	33	25
4	Bihar	141	136	103
5	Chhattisgarh	42	37	46
6	Goa	1	5	1
7	Gujarat	67	75	58
8	Haryana	45	45	53
9	Himachal Pradesh	6	7	10
10	Jammu and Kashmir	4	6	6
11	Jharkhand	75	60	50
12	Karnataka	35	20	15
13	Kerala	50	47	38
14	Madhya Pradesh	93	84	94
15	Maharashtra	128	130	115
16	Manipur	0	1	2
17	Meghalaya	3	3	1
18	Mizoram	0	4	1
19	Nagaland	2	6	0
20	Odisha	48	55	37
21	Punjab	110	96	122

1	2	3	4	5
22	Rajasthan	83	85	73
23	Sikkim	2	1	0
24	Tamil Nadu	76	77	65
25	Tripura	2	2	2
26	Uttar Pradesh	348	331	277
27	Uttarakhand	16	19	13
28	West Bengal	72	73	97
29	Andaman and Nicobar	0	1	5
30	Chandigarh	2	5	4
31	Dadar and Nagar Haveli	0	0	0
32	Daman and Diu	0	0	1
33	Delhi	10	22	29
34	Lakshadweep	0	0	0
35	Puducherry	2	2	3
TOTAL		1599	1574	1438

Terror threat from L-E-T to oil refineries

2874. DR. JANARDHAN WAGHMARE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the inputs provided by the Intelligence Bureau recently has pointed out terror threat from Pak based Lashkar-e-Taiba (L-e-T) to biggest oil refineries in the country;

(b) if so, the details thereof;

(c) whether in view of threat posed by terrorist organisations, Government proposes to provide fool proof security to all the major oil refineries in the country;

(d) if so, whether the Ministry of Home Affairs has taken up the matter with the Ministry of Petroleum and Natural Gas; and

(e) if so, the concrete steps Union Government proposes to take in this regard?